

**Defective Case Register from 2025-05-23 to 2025-05-23**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/15276/2025	SARBESWAR SAHOO	2025-05-23	As per standing order no.3 dtd 9-7-2024 name of the VICTIM / Informant shall not be reflected in the petition . Then S. R. will be made
2	D-ABLAPL/15425/2025	SATYA NARAYAN MISHRA 4	2025-05-23	page nos. 12 and 13 not legible.
3	D-ABLAPL/15418/2025	AVIJIT PATNAIK	2025-05-23	1-DR No. in Annexure-1 not tally with Cause title. Petition and prayer of the petition. 2- Affidavit not in proper Format
4	D-BLAPL/15227/2025	DIBYAJYOTI SAHOO	2025-05-23	DATE OF EXECUTION NOT FURNISHED IN V.NAMA
5	D-ABLAPL/15428/2025	AJIT KUMAR SAHOO	2025-05-23	Page no.8 not marked in annex.1.
6	D-BLAPL/15273/2025	SARBESWAR SAHOO	2025-05-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per annex.5 date of rej. order not correct in date chart.2.Declaration of paragraphs not correct in declaration of affidavit.
7	D-ABLAPL/15443/2025	KEDAR CHANDRA BEHERA	2025-05-23	paragraphs not correct in the affidavit.
8	D-BLAPL/15297/2025	SUDHANSU SEKHAR DASH	2025-05-23	P.S.case no does not tally with index and para no.2.Rejection order dtd.not tally with index and para no.6. Rs.75/-deficient in V.nama.
9	D-BLAPL/15452/2025	SUDHANSU SEKHAR DASH	2025-05-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
10	D-CRLMC/11635/2025	JUGALA KISHORE PANDA	2025-05-23	1.This case related to sexual offence the name victim and address deleted from the petition, affidavit and V.nama as per the standing order 3/2024 and put up for SR thereafter.
11	D-CRLMC/14786/2025	SUNIL KUMAR PANDA	2025-05-23	1. Page no.5 annexure 1 not exhibited. 2. Annex-1 not properly paginated. 3. Petitioner no.2 not executed in V. nama.
12	D-CRLMC/15275/2025	SARBESWAR SAHOO	2025-05-23	1. Prayer of the CRLMC not correctly furnished .
13	D-BLAPL/15221/2025	AMITAV TRIPATHY	2025-05-23	Name of the petitioner does not tally in petition rejection order and V. nama.
14	D-BLAPL/15219/2025	AMITAV TRIPATHY	2025-05-23	Anx-3 not filed as per para no.-5
15	D-MATA/21538/2025	PRANAYA SWAIN	2025-05-23	1.free copy filed but not properly visible 2.good ground not furnished in certificate and legible copy of order in c.p-67 /2018 may be filed
16	D-BLAPL/15144/2025	AKSHAYA KUMAR SAHOO	2025-05-23	Name of Petitioner is Akshaya Das in Petition and V. Nama But in Rejection Order Akshaya Kumar Das @ Raja.
17	D-BLAPL/15199/2025	HIMANSHU SEKHAR MISHRA	2025-05-23	THE NAME OF LOWER COURT NOT MENTIONED IN CAUSE TITLE

18	D-BLAPL/15116/2025	SAPAN KUMAR LENKA	2025-05-23	1. Present Address of Petitioner in Bail Application does not tally with Present address in Rejection order of Annexure-2. 2. Annexure-1 not properly attested.
19	D-BLAPL/15148/2025	AKSHAYA KUMAR SAHOO	2025-05-23	Age of Deponent is Overwritten and not clear.
20	D-BLAPL/15223/2025	DIBYAJYOTI SAHOO	2025-05-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
21	D-BLAPL/15224/2025	PRASANNA KUMAR NANDA	2025-05-23	Para no. not furnished in declaration
22	D-BLAPL/15225/2025	PRASANNA KUMAR NANDA	2025-05-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  A.fee Rs-2.75/- to be filed
23	D-BLAPL/15293/2025	MAHES DAS	2025-05-23	Address of the petitioner in cause title, Dist. not tally with rej. order.
24	D-ABLAPL/15446/2025	DHANANJAYA MUND	2025-05-23	Authorization to swear affidavit on behalf of another petitioner not mentioned
25	D-ABLAPL/15447/2025	AMLAN MOHANTY	2025-05-23	page nos. 12 and 13 not neat
26	D-ABLAPL/15397/2025	PRIYA RANJAN MISHRA	2025-05-23	Age of the petitioner does not tally in affidavit
27	D-ABLAPL/14926/2025	BIKRAM KESHARI BAL	2025-05-23	1. As per cause title name of the petitioner no.2 not tally with affidavit and v.nama.2. page nos. 8 and 9 not neat and legible
28	D-ABLAPL/15335/2025	PRADEEP KUMAR DAS	2025-05-23	1.Receipt Showing Serv.copy To Vigilance not Filed. 2-In Declaration of the Affidavit paragraph nos. not tally with petition. 3- Date of F.I.R. in the Date Chart not tally with Annexure-1.
29	D-ABLAPL/15465/2025	DEVASHIS PANDA	2025-05-23	Case detail not described in the cause title.
30	D-ABLAPL/15400/2025	PRANAB KUMAR DAS	2025-05-23	i)Page no. 11 neat and legible copy to be filed.ii) Age of the petitioner does not tally in affidavit.
31	D-CRLA/15442/2025	SANJEEB KUMAR BEHERA	2025-05-23	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 11 .55 paisa not paid 1 .Appeal not correctly addressed to HONBLE COURT . 2 .Provision of H .C RULES not furnished in three I .As filed .Annexures are marked in roman letters in index and in annexures and page marking of annexures in index are not correct as well as annexures .3 .A .fees of Rs 11.55 2.75 17.05 9.35 2.75 9.90 and 4.40 paisa are not paid respectively on annexures- 1 to 7 . 4 .Certificate of good ground not furnished .
32	D-CRLA/14721/2025	SANJEEB KUMAR BEHERA	2025-05-23	Put up for S .R after redacting the name of informant and victim from Appeal memo
33	D-ABLAPL/15383/2025	RAMESH CHANDRA	2025-05-23	Neat and legible copy of Page no. 13 and 14 to be filed.

		MAHARANA		
34	D-BLAPL/15260/2025	HIMANSHU BHUSAN DASH	2025-05-23	As per annex.1 P.S.no and date of FIR not mentioned in date chart.
35	D-WP(C)/14504/2025	SARAD KUMAR PRADHAN	2025-05-23	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Put up for SR after removal of defect.(1) Affidavit not proper order.(2) Court fee Rs.12/- not filed.(3) Court fee Rs.12/- and H.C.Adv.W fee Rs. 50/- not paid in affidavit.(4) Annexure.6 not page mark.(5)Prayer not mention in petition.(6) Code not mention.
36	D-WP(C)/21053/2025	DILLIP KUMAR SAHU	2025-05-23	Declaration Paragraphs stated 1 to 10 marked wrongly in place of 1 to 13.
37	D-CRLMC/15029/2025	SARBESWAR SAHOO	2025-05-23	1. Prayer of the CRLMC not correctly furnished
38	D-WP(C)/21052/2025	DILLIP KUMAR SAHU	2025-05-23	Declaration paragraphs stated wrongly as 1 to 10 in place of 1 to 13.
39	D-CRLMC/15389/2025	PRANAYA SWAIN	2025-05-23	1. Certified copy of annex-1 not filed. 2. Rejection order dated 21.03.2025 not reflected in annex-2
40	D-WP(C)/21491/2025	KRISHNA CHANDRA SAHU	2025-05-23	Page No. 38 .39 40 42 to 45 and 49 to 52 legible copies not filed.
41	D-RPFAM/21310/2025	BIKRAM KESHARI MOHANTY	2025-05-23	good ground certificate not furnished
42	D-RPFAM/21419/2025	SOVENSWAR NAYAK	2025-05-23	good ground certificate not furnished
43	D-BLAPL/15237/2025	RABINDRA KUMAR MISHRA	2025-05-23	1.In para no.1 and Prayer P.s. case no. wrongly furnished
44	D-BLAPL/15546/2025	ANIRUDHA DAS	2025-05-23	In Declaration para no. not correctly furnished
45	D-BLAPL/15232/2025	DIBYAJYOTI SAHOO	2025-05-23	In Annexure 1 page no. not correctly furnished.
46	D-WP(C)/21025/2025	BASUDEV BARIK	2025-05-23	PAGE 12 and 13 NOT NEAT
47	D-CMP/20967/2025	SUVASHISH PATTANAIK	2025-05-23	H .C .B.A .M welfare scheme fees of Rs .50/ not paid on vakalatnama
48	D-WP(C)/21292/2025	NETRANANDA BISWAL	2025-05-23	In Declaration paragraph no. not correctly furnished
49	D-BLAPL/15258/2025	RAJKISHOR MISHRA	2025-05-23	Put up for S.R after redacting the name of the victim and informant
50	D-ABLAPL/15332/2025	PRADEEP KUMAR DAS	2025-05-23	1.Receipt Showing Serv.copy To Vigilance not Filed. 2-Page mark of Index not in order.3- Date of F.I.R. in Date Chart not tally with the Annexure-1.
51	D-WP(C)/21045/2025	SANTOSH CHANDRA ATABUDHI	2025-05-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
52	D-WP(C)/21306/2025	ANJAN PATNAIK	2025-05-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1 Age of OP No 9 not furnished in the cause title
53	D-CRLMC/15076/2025	SATYA NARAYAN MISHRA 4	2025-05-23	1. date order not correctly furnished Sl. no. 4 in Index page
54	D-CRLMC/15125/2025	PRANAYA SWAIN	2025-05-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  .Petition not correctly addressed to Honorable Court 1. Age of the petitioner in cause title not tally with affidavit AND Occupation not furnished in affidavit. 3. Provision of law sec BNSS not correctly furnished.4. Certified copy of annex- 3 not filed
55	D-CMP/21454/2025	SIDHARTHA MISHRA	2025-05-23	status of parties not furnished .2 .Address of opp. party no. 2 not furnished in c. m .p .3 .Name of opp. party no .3 does not tally with the name in civil suit filed under annexure- 1
56	D-CRLA/14296/2025	SURYANSHI SRIVASTAVA	2025-05-23	1. Period of Delay 40 Days 2.Page 208 and 255 are not available and page 265 is twice marked in annexure-2

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 23-05-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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